

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/564/2020**

This the 25th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Zahida Parveen D/o Sh. Karmat Ullah, R/o Darhal Malkan Tehsil Thanamandi  
District Rajouri Age 37 years.

.....Applicant

(Advocate:-Ms. Manpreet Kour for Ms. Surinder Kour)

**Versus**

1. State of Jammu & Kashmir through Chief Secretary, Government of J&K, Civil Secretariat, Jammu.
2. Commissioner/Secretary to Government, Education Department, J&K Government Civil Secretariat, Jammu.
3. Director School Education, Jammu
4. Chief Education Officer, Rajouri.

.....Respondents

(Advocate: Mr. Sudesh Magotra, Deputy Advocate General)

**ORDER**

**[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Learned counsel for the applicant submits that she has not received any instructions from her client. It is apparent that applicant has lost interest in prosecuting the case further.

2. Hence, T.A. is dismissed due to non-prosecution by applicant. No costs.

**(ANAND MATHUR)**  
**MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**